

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 3043(H)
TO BE ANSWERED ON 05th DECEMBER, 2016

PERMISSION FOR EXPORT OF COTTON

3043(H). SHRI HARINARAYAN RAJBHAR:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has decided not to give permission for further export of cotton whereas some States are in the favour of allowing new registration;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the details of the proposals received by the Government from Uttar Pradesh in this regard along with the action taken thereon?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) & (b): Under the present Foreign Trade Policy (FTP), 2015-2020, cotton is freely exportable and there is no registration requirement for export of cotton as on date.
- (c): No request has been received from the State Government of Uttar Pradesh in this regard.